



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,24th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

38	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL MR. R K D CHOUDHURY, ASGI	MR. C S HAZARIKA MR. K BHATTACHARJEE
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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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39)	L K BORAH	24-07-2024	To	03-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/4775/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
63	WP(C)/6595/2023 B/O	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
64	WITH Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
65	WITH WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
66	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
ORDERS				
67	WP(C)/2816/2019 FIXED	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/3584/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
39	WP(C)/3688/2024 B/O	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	
ORDERS				
40	Review.Pet./126/2024 B/O, WITH WP(C) 3371/2024 (D/O)	ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
41	I.A.(Civil)/2189/2024 B/O in WP(C)/3419/2024	M/S PUSPHAS CONSTRUCTION PRIVATE LTD Versus UNION OF INDIA AND 5 ORS	G. GOSWAMI MS M BORAH MR S M ABDULLAH P MS F HUSSAIN	SC, RAILWAY SC, FOREST
	WITH WP(C)/3419/2024	M/S PUSHAS CONSTRUCTION PRIVATE LTD Versus UNION OF INDIA AND 5 ORS	G. GOSWAMI MS M BORAH MR S M ABDULLAH P MS F HUSSAIN	SC, RAILWAY SC, FOREST

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/3689/2024 B/O	SABITA NUNISA AND ANR Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS.	MR. P BORDOLOI MS M NIROLA	SC, NCHAC
ADMISSION				
54	WP(C)/5726/2023 B/O	MISBAH UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1871/2024 in WP(C)/5726/2023	THE DEPUTY COMMISSIONER, Versus MISBAH UDDIN LASKAR	ANANYA TALUKDAR	MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM
55	WP(C)/2837/2024 FIXED	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
56	WP(C)/2838/2024 FIXED	SAHERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
ORDERS				
57	WP(C)/2476/2023 B/O	NILAKSHYA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MR. D CHOWDHURY MR. D KONWAR	GA, ASSAM SC, AG MR. N UPADHAYAY (R-1 TO R-3) MS. S BARUAH (R-6) MS. J DAS (R-7) SC, IRRIGATION MR. R C BARPUJARI (R-5) SC, FINANCE

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HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
43 W.P.(Cri.)/23/2024 B/O	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM

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30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024
35)	MR P C R MEDHI	24-07-2024	To	02-08-2024
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39)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,24th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
2	I.A.(Civil)/1692/2024 BY SLIP in WP(C)/7453/2023 WITH WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1877/2024 in WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
		GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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[For Wednesday,24th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
56	I.A.(Civil)/2174/2024 B/O in WP(C)/3507/2024	THE RUBBER BOARD (ADMINISTRATION DEPARTMENT) AND 3 ORS Versus KRISHNA DAS AND ANR	MR D KALITA MR. D NATH MR. D NATH	MR. M J BARUAH
	WITH WP(C)/3507/2024	KRISHNA DAS Versus UNION OF INDIA AND 5 ORS	MR. M J BARUAH MR. JITU SAIKIA	MR D KALITA(R-2 TO 5) MR. D NATH(R-2 TO 5) DY.S.G.I.
ADMISSION				
57	WP(C)/478/2023 FIXED	SANKAR JYOTI CHUTIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
58	WP(C)/2354/2024 FIXED	GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC
	WITH I.A.(Civil)/2193/2024 in WP(C)/2354/2024	THE UNION OF INDIA AND 4 ORS Versus GO- 2148X SRI VINAY KUMAR SINGH		MR D BARUAH

ORDERS

59	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
60	I.A.(Civil)/2190/2024 B/O in WP(C)/3040/2024 WITH WP(C)/3040/2024	THE ALL ASSAM HEALTH CENTRES FEMALE ATTENDANTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS. THE ALL ASSAM HEALTH CENTRES FEMALE ATTENDANTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS.	MR. H ALI B BARMAN MR R HOQUE MR. A I UDDIN MR. H ALI B BARMAN MR R HOQUE MR. A I UDDIN	DY.S.G.I. SC, HEALTH AND F W SC, FINANCE DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
HEARING				
61	WP(C)/5554/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r-1,2) MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I.
62	WP(C)/7535/2022 FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
63	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	W.P.(Cri.)/18/2024 FIXED, WITH ADMINISTRATIVE NOTE OF HONOURABLE THE CHIEF JUSTICE	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI	
15	I.A.(Civil)/1353/2024 B/O, WITH OFFICE NOTE in WP(C)/3576/2017 WITH WP(C)/3576/2017	MD SAIDUR RAHMAN Versus THE UNION OF ASSAM and 5 ORS. SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR.L R MAZUMDER MR.H A TALUKDAR MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM DY.S.G.I. GA, ASSAM ASSTT.S.G.I.
16	WITH WA/173/2022	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MR. R K D CHOUDHURY ASSTT.S.G.I.
HEARING				
17	CRL.A(J)/48/2021 WITH LCR - 4 (FOUR) FILES, P. B. - 2, FIXED	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	CRP(IO)/253/2024 B/O	NUR UDDIN AND ANR Versus KUTUB ALI AND 10 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
53	RSA/134/2024 B/O	M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM ND 6 ORS.	MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2194/2024 in RSA/134/2024	M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	GA, ASSAM SC, REVENUE

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
49	I.A.(Civil)/2158/2024 B/O in WP(C)/819/2024 WITH WP(C)/819/2024	ABDUR SOBUR SK Versus TARA MIAH AND 5 ORS	MS. N NASRIN MR. A WAHAB	SC, CO OP MR R ISLAM
		TARA MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP MS. N NASRIN(R-6) MR. A WAHAB(R-6)
50	WITH WP(C)/2279/2024	MIRA KHATUN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM MS. A HUSSAIN (R7) MR R ISLAM (R7)
ORDERS				
51	WP(C)/2700/2024 FIXED	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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39)	L K BORAH	24-07-2024	To	03-08-2024



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[For Wednesday,24th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
53	Bail Appln./885/2024 BA 177/2024(D/O)	RANJAN KUMAR Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
WITHDRAWAL				
54	Crl.Rev.P./246/2024 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	
55	Bail Appln./2000/2024 B/O	KAMAL BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./945/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
57	Bail Appln./1816/2024 FIXED	AMLANJYOTI BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

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[For Wednesday,24th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/5895/2022 FIXED	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
BAIL HEARING				
54	AB/1038/2024 PART-HEARD, FIXED, WITH OFFICE NOTE	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
55	AB/1339/2024 FIXED, WITH BA 1473/2024 (D/O)	MINAKSHI SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Crl.Pet./846/2024 B/O	ARUNDHATI KAKATI @ ARUNDHATI CHALIHA AND ANR Versus MITALI BORA	MR. M DUTTA MR K M BORA	
ADMISSION				
57	Crl.Pet./1281/2023 WITH LCR 1 FILE (SCANNED COPY), FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
58	WITH Crl.Pet./1278/2023	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
59	WITH Crl.Pet./1279/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
60	WITH Crl.Pet./1280/2023	NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./1873/2024 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	AB/1904/2024 B/O	SAHJAMAL HAQUE Versus THE UNION OF INDIA	MR S ISLAM MR. R ISLAM	DY.S.G.I.
BAIL HEARING (BA)				
48	Bail Appln./1833/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
BAIL HEARING				
49	AB/1196/2023 FIXED	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
50	AB/920/2024 FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
51	AB/1569/2024 FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,24th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	CRP(IO)/246/2024 FIXED	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	
ORDERS				
54	Mat.App./19/2018 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
	WITH MC/59/2023 in Mat.App./19/2018	XXXXXXXXX Versus XXXXXXXXX	MS. R B BORA	MS. R D MOZUMDAR
	WITH I.A.(Civil)/2029/2023 in Mat.App./19/2018	XXXXXXXXX Versus XXXXXXXXX	MS. R B BORA	MS. R D MOZUMDAR
55	I.A.(Civil)/2075/2024 FIXED in MACApp./5661/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus BIRAJ BASUMATARY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	A G CHOUDHURY FOR CAVEATOR
	WITH MACApp./5661/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus BIRAJ BASUMAATARY AND 3 ORS (H)	MR. A J SAIKIA	

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024

8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024
35)	MR P C R MEDHI	24-07-2024	To	02-08-2024
36)	MR A R MEDHI	24-07-2024	To	02-08-2024
37)	MR. U SARMA	24-07-2024	To	25-07-2024
38)	MR. S P ROY	24-07-2024	To	24-07-2024
39)	L K BORAH	24-07-2024	To	03-08-2024